

[Print](#)**Defective Case Register from 2026-02-02 to 2026-02-02**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/3259/2026	TANMAYA KUMAR MOHANTY	2026-02-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.9 not properly placed on record.
2	D-ABLAPL/3087/2026	LAMBODOR ACHARI	2026-02-02	1.TRP(C) mentioned instead of ABLAPL in affidavit.
3	D-FAO/50855/2025		2026-02-02	page 32 33 not legible
4	D-WP(C)/4254/2026	MADHUMITA PANDA	2026-02-02	1. Date of execution not furnished in V.nama
5	D-WP(C)/3840/2026	PRABODHA CHANDRA NAYAK	2026-02-02	1. WP(C) case number not correctly furnished Sl. no.8 in Index.
6	D-WP(C)/4135/2026	SRINIVAS MOHANTY	2026-02-02	1. Year of W.P.C not correctly mentioned in Cause title and V.Nama
7	D-WP(C)/3951/2026	ABHISEK KEJARIWAL	2026-02-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not mentioned in the affidavit.Page 36 not neat.
8	D-WA/4395/2026	SATYAPRAKASH DHAL	2026-02-02	1. Period of Delay 6 days 2. Court Fee 2/ paid, deficit 10/
9	D-WP(C)/3852/2026	PRATYUSHA NAIDU	2026-02-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature not correctly furnished in Assessment Slip, Index, Synopsis, Date chart, V.nama and Memo of the petition
10	D-WP(C)/4236/2026	SUBHADUTTA ROUTRAY	2026-02-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 31 and 32 not neat.
11	D-WA/4399/2026	AISHWARYA DASH,A.S.C	2026-02-02	1.AU fee Rs 2.25/- to be paid. 2.Dist. of proforma respondent no.5 not furnished.
12	D-CRLMC/1961/2026	DOLAGOBINDA MOHAPATRA	2026-02-02	1.C.Copy of F.I.R. to be filed.2.Address of the Petitioner nos.1 and 2 not furnished in the cause title.
13	D-ABLAPL/3416/2026	AFSANA ANJUM	2026-02-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Hologram of Rs.50/- not affixed in V,nama. 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated 3..Name Of The Filing Advocate Not In Capital Letters In The Petition
14	D-WP(C)/3965/2026	DILIP KUMAR SAHU	2026-02-02	1. Synopsis and Date Chart not page marked.

15	D-CRLREV/3223/2026	SUDEEP KUMAR SARANGI	2026-02-02	Authentication fee Rs 3.30/- not paid 2. Good ground certificate not furnished.
16	D-CRLMC/3221/2026	PRAKASH CHANDRA DASH	2026-02-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.As per impugned order under Annexure-2,the name of the Lower court not furnished in the cause title.2.The heading Declaration in affidavit not furnished.
17	D-BLAPL/3453/2026	AMITAV TRIPATHY	2026-02-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page-10 not legible.
18	D-CRLMC/3053/2026	ANJAN KUMAR BISWAL	2026-02-02	1. Year of the impugned order under Annexure-3 does not tally with para-4 of the petition.
19	D-WA/4218/2026	DEBASHIS TRIPATHY,A.G.A	2026-02-02	Period of Delay 119 days
20	D-WP(C)/4380/2026	SATYAJIT SAMAL	2026-02-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-BLAPL/3404/2026	BIDESHI KUMAR GHADEI	2026-02-02	P.S.case mentioned in petition neither reflect in Rejection order nor F.I.R. copy filed.
22	D-WP(C)/2548/2026	GOKULANANDA SAHU	2026-02-02	Page no.7 not legible.
23	D-WA/4134/2026	SANDEEP RAJ PANDA	2026-02-02	1. Court Fee 6/ paid, deficit 6/ further SR after filling of c copy
24	D-WP(C)/4080/2026	SUBHADUTTA ROUTRAY	2026-02-02	page no.55 partially neat.
25	D-CRLMA/3293/2026	MANGU NANDY	2026-02-02	Age of the petitioner mention in CRLMA does not tally lower court order.
26	D-WP(C)/4072/2026	BIBEK KUMAR MOHANTY	2026-02-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Date not mentioned in the v.nama.
27	D-CONTC/3819/2026	ADV.	2026-02-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
28	D-WP(C)/3674/2026	PRADIPTA VARMA	2026-02-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Plot no.494 wrongly mentioned under Annex-4.
29	D-WP(C)/4457/2026	SUSHANTA KUMAR MISHRA	2026-02-02	Not properly page marked.
30	D-WP(C)/4376/2026	SATYAJIT SAMAL	2026-02-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-CRLMC/3265/2026	BIRAJA PRASAD NANDA	2026-02-02	1. Paragraph no. not correctly furnished in the petition.
32	D-CONTC/3735/2026	ADV.	2026-02-02	Year of the wp(c) not mention in reference certificate.

33	D-ABLAPL/3171/2026	LALATENDU SAMANTARAY	2026-02-02	1. In declaration under affidavit, no of paragraphs not furnished.
34	D-RPFAM/4278/2026	PRAMOD KUMAR SAHU	2026-02-02	good ground not furnished
35	D-WP(C)/4138/2026	SRINIVAS MOHANTY	2026-02-02	1. In cause title, year of W.P.C not correctly mentioned. 2. Date of execution of V. Nama not correctly furnished.
36	D-EXP/4216/2026	KISHORE KUMAR MISHRA	2026-02-02	AU fee Rs 2.25/- to be paid. 2. Code Incorrect.
37	D-CONTC/3880/2026	ADV.	2026-02-02	Code NOT CORRECT
38	D-MATA/4400/2026	HRUDANANDA MOHAPATRA	2026-02-02	Vakalatnama properly stamped, Executed and accepted - not proper stamped
39	D-WP(C)/4378/2026	SATYAJIT SAMAL	2026-02-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
40	D-ABLAPL/3234/2026	SANJIB KUMAR BHANJADEO	2026-02-02	1. Occupation of Deponent not mentioned.
41	D-WA/49971/2025	RAMANATH ACHARYA	2026-02-02	i) More than one prayer be furnished in being aggrieved at para no. 9. Put up for SR after removal of defect.
42	D-WP(C)/4086/2026	AMIT KUMAR NATH	2026-02-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Paragraph no. not correctly furnished in the petition.2. Welfare fund of Rs.50/- not paid in V.nama.
43	D-ABLAPL/3302/2026	JUGALA KISHORE PANDA	2026-02-02	Page no. 8 and 9 not legible.
44	D-ABLAPL/3311/2026	ARUN KUMAR ACHARYA	2026-02-02	Paragraph no. not correct in Affidavit.
45	D-CONTC/3731/2026	ADV	2026-02-02	Code Incorrect. 2. Vernacular certificate not furnished.
46	D-CONTC/3898/2026	SUKANTA KUMAR MISHRA	2026-02-02	PAGE NO. 13 OF JUDGEMENT PASSED IN FAO NO. 509 OF 2014 NOT AVAILABLE.
47	D-BLAPL/3288/2026	AMIYA KUMAR TARAI	2026-02-02	i) Page no. 8 not neat.
48	D-BLAPL/3088/2026	ASUTOSH TRIPATHY	2026-02-02	i) Page no. 26 not legible.
49	D-ABLAPL/3459/2026	BYOMAKESH TRIPATHY	2026-02-02	1. Signature of the petitioner-3 in V. nama not tally with that name furnished in cause title of the application. 2. Court Fee of Rs 6/- to be paid for A. bail application
50	D-ABLAPL/3456/2026	AMITAV TRIPATHY	2026-02-02	1. C. T CASE NO MENTIONED IN THE FIR COPY NOT TALLY THE CAUSE TITLE AND PRAYER OF THE APPLICATION
51	D-WP(C)/4140/2026	RANJAN KUMAR ROUT	2026-02-02	1. As per index, Annexure-1 to 4 not annexed in the Writ petition. 2. Put up for S.R there after 2..Receipt Showing Serv.copy To Ag not Filed.
52	D-BLAPL/3379/2026	SOUMYA RANJAN DAS	2026-02-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Address of the Informant-cum-victim mentioned in para-2 of the petition be

				redacted. Thereafter, put up for S.R
53	D-BLAPL/3289/2026	AKSHYA KUMAR SAHOO	2026-02-02	14-NOT PROPERLY INDEXED. Case pending before the Lower Court incorrectly mentioned in petition
54	D-WA/4116/2026	SAIBRATA RATH	2026-02-02	i) Legible copy of page no. 36 39 62 70 are to be filed. ii) Put up for SR after disposal of i.A. no. 492/2026.
55	D-WP(C)/3671/2026	SAKTIDHARA MISHRA	2026-02-02	Dist Cuttack mentioned in the affidavit and declaration not tally with the cause title.2. Page no.15 not full fledged
56	D-WP(C)/3957/2026	SUBHADUTTA ROUSTRAY	2026-02-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
57	D-BLAPL/3251/2026	SANTOSH KUMAR DWIVEDY	2026-02-02	1. paragraphs mentioned in the petition is not under the Affidavit 2. The surname of the petitioner signature in V. Nama does not tally with that of Cause Title
58	D-WP(C)/4017/2026	MD. GOLAM MADANI	2026-02-02	1. Court fee Rs.10.00 to be paid.2.Rs.50.00 not paid in V.Nama.
59	D-WP(C)/4363/2026	SOMANATH MISHRA	2026-02-02	Page nos.11 and 12 not neat and legible
60	D-CONTC/3754/2026	SHASHI BHUSAN JENA	2026-02-02	1. Annexure number not correctly furnished in the Prayer of the petition
61	D-ABLAPL/711/2026	ANJANA SAHOO	2026-02-02	1. Paragraph-3 of the application filled twice 2. In Declaration under affidavit, no. of paragraphs wrongly furnished.
62	D-ABLAPL/3468/2026	ASHWARIYA DASH	2026-02-02	1. Annexure-2 not attested.
63	D-CRLA/2412/2026	SHANTI PRAKASH MOHANTY	2026-02-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
64	D-ABLAPL/3374/2026	BIKASH KUMAR DASH	2026-02-02	1. G.R case no left blank in synopsis and cause title, paragraph 3, prayer of the application
65	D-WP(C)/3970/2026	DILIP KUMAR SAHU	2026-02-02	1. Title of the father of Pet. not mentioned in CT and Vakalatanama. 2. Ann.1 and 2 not marked.
66	D-CONTC/3885/2026	SIVA SANKAR CHAINI	2026-02-02	IN V.NAMA NAME OF TWO PETITIONERS NOT WRITTEN. PUT UP FOR SR AFTER REMOVAL OF DEFECT
67	D-CONTC/3747/2026	ADV.	2026-02-02	Contc no. not mention in reference certificate.
68	D-CRLMC/3232/2026	BISHNU PRASAD PRADHAN	2026-02-02	1. No of F.I.R under Annexure-1 does not tally with Synopsis and para-1 of the petition.
69	D-ABLAPL/3176/2026	AMITAV TRIPATHY	2026-02-02	1. Page 13 not legible
70	D-WP(C)/3966/2026	DIPTIREKHA NANDA	2026-02-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date 17.10 .2015 of approval order in index para.7 of petition not tally with annex.2.
71	D-CONTC/3730/2026	ADV.	2026-02-02	Put up for SR after filing of cause title in wp(c)

72	D-ABLAPL/3306/2026	SAKTIDHARA MISHRA	2026-02-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
73	D-WP(C)/4153/2026	AJAYA KUMAR BARAL	2026-02-02	Paragraph not correctly mentioned in the affidavit.
74	D-RSA/53443/2025	PRASANTA KUMAR TRIPATHY	2026-02-02	Put up for further S.R after disposal of the said I.A for computing the period of limitation.
75	D-BLAPL/3242/2026	SOUMYA KANTA TRIPATHY	2026-02-02	1. Annexure not properly mentioned in para-6 of the petition. 2. Paragraphs incorrectly mentioned in declaration of the affidavit
76	D-WP(C)/3912/2026	SAKTI MOHAN BEHERA	2026-02-02	1.D.C.Fee of LAA Rs.10/- And Hologram Of Rs.50/- To be Paid On V.Nama.
77	D-ABLAPL/3247/2026	PRASANT KUMAR BARIK	2026-02-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Marking of Synopsis as Appendix II not proper.
78	D-CMP/4159/2026		2026-02-02	Question of Maintainability
79	D-CMP/4269/2026	SANTOSH KUMAR DASH	2026-02-02	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
80	D-WP(C)/3969/2026	DILIP KUMAR SAHU	2026-02-02	1. Page marking of Ann.6 in Index not correct. 2. Ann. 3 marked in Para 4 not correct.
81	D-WP(C)/4081/2026	PRAMOD KUMAR NAYAK	2026-02-02	1. Paragraph no. not correctly furnished in the petition.2.Date of copy of the joining under Annexure-3 not correctly furnished.
82	D-CONTC/3751/2026	ADV.	2026-02-02	Conte no. not mention in reference certificate.
83	D-RVWPET/2160/2026	PRATIMA NAYAK,C.G.C	2026-02-02	1.c. copy of impugned order not filed. i) Para no not furnished in declaration of RVWPET. Put up for SR after filing of c. copy of impugned order. and removal of defect.
84	D-ABLAPL/3414/2026	RABI NARAYAN ROUT	2026-02-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in page- 1 of the petition be redacted. Thereafter, put up for S.R.
85	D-WP(C)/4000/2026	SARAT KUMAR ACHARYA	2026-02-02	Rs.50.00 not filed in V.Nama
86	D-ABLAPL/3244/2026	SAPAN KUMAR LENKA	2026-02-02	1. Synopsis and Date Chart not page marked. 2. Date Chart not correctly page marked in Index. 3. GR Case No. left blank in Synopsis. 4. Name of father of Deponent mentioned in Sl.2 of Affidavit not correct.
87	D-BLAPL/3383/2026	PRASANTA KUMAR ROURAY	2026-02-02	Case pending before the Lower Court incorrectly mentioned in cause title.
88	D-CRLA/2306/2026	PUSPAMITRA MOHAPATRA	2026-02-02	Status of appellant not furnished 2.Code Wrongly indicated 3. I.As. not addressed to the

				Hon Ble Court
89	D-WPCRL/3252/2026	JYOTI PRAKASH PATRA	2026-02-02	PAGE NOS.37 TO 52 59 84 85 102 175 233 234 and 235 NOT NEAT and LEGIBLE
90	D-WP(C)/3831/2026	ASUTOSH SAHOO	2026-02-02	1-COURT FEE IS DEFICIENT. C.fee of Rs.12/- to be paid in cause title.
91	D-WP(C)/4011/2026	SUBHADUTTA ROUTRAY	2026-02-02	Date of order in cause title not tally with Prayer
92	D-CONTC/3807/2026	ADV.	2026-02-02	1. Synopsis and date chart not filed. 2. Date of disposed of not correctly furnished in cause title. 3. WPC case number not correctly furnished in Prayer of the petition
93	D-BLAPL/3382/2026	BHARATI DASH	2026-02-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant-cum-victim mentioned in Synopsis, para-2 of the petition be redacted.Thereafter, put up for S.R.
94	D-WP(C)/4250/2026	SUBHADUTTA ROUTRAY	2026-02-02	Page34 and 35 not neat.
95	D-CRLMC/3216/2026	ASHOK KUMAR PATRO	2026-02-02	1. As per Index, Page no 10 and 48 not filed.2. Certificate not properly placed on record 3.Petition not correctly addressed to Honorable Court
96	D-ABLAPL/3388/2026	SIDDHARTH GOUTAM DAS	2026-02-02	1. Reference certificate not correct as per FIR details
97	D-ABLAPL/3398/2026	DEBASNAN DAS	2026-02-02	Page No.10 11 and 14 not legible.
98	D-WP(C)/4275/2026	ARJUNA CHARANA BEHERA	2026-02-02	1. Date of Letter under Annexur-4 does not tally with para-6 of the petition.
99	D-BLAPL/2818/2026	KARUNAKAR NAYAK	2026-02-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the deponent wrongly furnished in Affidavit. 2.Subject Code Not Furnished .
100	D-CRLA/3218/2026	SATYAPRAKASH DHAL	2026-02-02	page no.99 partially legible.
101	D-CONTC/3776/2026	ADV.	2026-02-02	1. Name of the opp. party not correctly furnished in Index , synopsis and Affidavit.
102	D-WPCRL/3264/2026	DURGA PRASAD PRADHAN	2026-02-02	PAGE NOS. 12 and 13 NOT NEAT and LEGIBLE
103	D-RPFAM/4294/2026	NETRANANDA BISWAL	2026-02-02	Period of Delay 3722 days
104	D-BLAPL/3243/2026	ANJAN KUMAR BISWAL	2026-02-02	1.Receipt Showing Serv.copy To Vigilance not Filed. 2.Pagination after page-6 not correct. 3.Not properly reflected Annexure in Page-15.
105	D-WP(C)/3687/2026	PRADEEP KUMAR DASMOHAPATRA	2026-02-02	OSS Case No-791/2017 mentioned in the para-6 body of the petition appears to be wrong. 2..Subject Code Not Furnished .
106	D-BLAPL/3257/2026	BIKRAM CHANDRA GHADEI	2026-02-02	The name of the Lower Court mentioned in the Cause Title and petition does not tally with that

				of rejection order. 2. The Certified Copy or Free copy of rejection order is not filed.
107	D-FAO/4212/2026	RAMACHANDRA PANIGRAHY	2026-02-02	Period of Delay 3 days 2.AU fee Rs 2 not paid 3.Code not correct
108	D-ABLAPL/3347/2026	DEVI PRASAD DASH	2026-02-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
109	D-WP(C)/4067/2026	PRASANNA KUMAR PARHI	2026-02-02	Page marking not proper.
110	D-WP(C)/4076/2026	DILIP KUMAR SAHU	2026-02-02	page no. 10 not neat and legible
111	D-ABLAPL/3237/2026	AMLAN SHAKTI PAUL	2026-02-02	1. Synopsis and Date Chart not page marked.
112	D-CRLMP/3336/2026	AKSHAYA KUMAR SAHOO	2026-02-02	.Subject Code incorrectly Mentioned
113	D-BLAPL/3370/2026	MANAS KUMAR CHAND	2026-02-02	YEAR OF T.R CASE NO MENTIONED IN REJECTION ORDER IS NOT TALLY WITH CAUSE TITLE OF THE APPLICATION
114	D-CRLLP/3238/2026	SANJIB KUMAR BHANJADEO	2026-02-02	1.Name of the victim/ Informant shall not be furnished in the entire petition.2. Name of the Honble court not furnished in being aggrieved. Further S.R. will be made after removal of defect.3 Vakalatnama executed by the petitioner be kept in closed cover
115	D-WP(C)/3968/2026	RAKESH KUMAR SARANGI	2026-02-02	1. Ann.3 not legible.
116	D-ABLAPL/3246/2026	PRATIK DASH	2026-02-02	1. PS Case No. and CT No. mentioned in Para 1 and 3 not correct. 2. Name of mother of Victim appearing in Para 3 be redacted. Resubmit for SR after removal of Defects.
117	D-WP(C)/4316/2026	AMIT PRASAD BOSE	2026-02-02	20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular Certificate not mentioned in the affidavit of the I.A
118	D-ABLAPL/3342/2026	BISWA CHANDAN MOHANTY	2026-02-02	Sl no.8 to 12 in the para of the petition not furnished.
119	D-ABLAPL/3392/2026	AMITAV TRIPATHY	2026-02-02	1. Reference certificate not correct as per FIR details. 2. Neat copy of Ann.2 page 19 21 to 23 be filed. 3. Ann.3 page 61 and 106 filed upside down
120	D-BLAPL/3365/2026	TARA PRASAD MOHAPATRA	2026-02-02	C.T. case No. mentioned in petition not tally with the Rejection order
121	D-RPFAM/49703/2025	BIJAYANANDA DASH	2026-02-02	annexure -2 not legible, good ground not furnished ,further SR after disposal of IA reg .limitation
122	D-CONTC/54795/2025	SAPAN KUMAR LENKA	2026-02-02	Cause title of wp(c) (OAC)313/2018 not filed 2. Cause title of wp(c) (OAC) no. 313/2018 not filed..ii) For further S.R.
123	D-WP(C)/4229/2026	SATYAJIT SAMAL	2026-02-02	1. Date of annex.3 not tally with index and para.8 of petition.2. Dist. of op. no.3 not correct in C.T.
124	D-WP(C)/4225/2026	SATYAJIT SAMAL	2026-02-02	1.Date of or.20-3-2025 in annex.3 not tally with index. 2.Dist. not correct in para.1 of annex.4.

125	D-WP(C)/4448/2026	MANASHA RANJAN SATAPATHY	2026-02-02	8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Certified Copy Of appellate Court Order Not Filed
126	D-ABLAPL/3397/2026	DEBASNAN DAS	2026-02-02	1. Synopsis and Date Chart not page marked. 2. Reference certificate not correct as per FIR details. 3. Para 3 in Petition appearing twice.
127	D-WP(C)/4071/2026	SHIB SHANKAR MOHANTY	2026-02-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 44 not found.
128	D-MACA/4255/2026	PRANAB RANJAN CHHATOI	2026-02-02	Court Fee Rs. 5,124/ payable , not paid,
129	D-BLAPL/3333/2026	SARFARAZ AHMED	2026-02-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant-cum-victim mentioned in cause title be redacted.Thereafter, put up for S.R.
130	D-RVWPET/2112/2026	PRATIMA NAYAK,C.G.C	2026-02-02	1.C. copy of impugned order not filed. i) Para no. not furnished in declaration of both the affidavit. ii) Good ground certificate not furnished. iii)Advocate for CGC not signed in declaration of I.A. put up for S.R.after removal of defect and filing of c. copy of impugned order
131	D-WP(C)/2297/2026	BIJAY KUMAR MALLICK	2026-02-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CRLREV.
132	D-CRLA/3360/2026	RAJIV KUMAR MAHANTA	2026-02-02	1-Reference certificate not furnished and case No.DCRLA.35298/2025 be furnished in said reference certificate, 2-Averment taken in prayer para of I.A.No.378/2026 seems wrong, 3-Put up for S.R. regarding calculation of limitation after disposal of I.A.No.378/2026
133	D-BLAPL/3400/2026	GYANA RANJAN DHAL	2026-02-02	Annexure-4 not paginated.
134	D-WP(C)/4243/2026	SATYAJIT SAMAL	2026-02-02	1. Dist. of op. no.4 address not correct in C.T..
135	D-CONTC/3827/2026	PABITRA KUMAR NAYAK	2026-02-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of order not correctly furnished in Synopsis.
136	D-WP(C)/4284/2026	ASHOK DAS	2026-02-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned. 2..Receipt Showing Serv.copy To cg not Filed.

137	D-WA/4120/2026	NIRANJAN PANDA	2026-02-02	C. copy of impugned order not filed. i) Status of the parties not furnished. ii) Respondent nos. 1 4 5 in appeal memo are not party in wp(c) . Put up for SR after filing of c. copy of impugned order
138	D-RVWPET/4375/2026	SAMBHU CH. NATH SHARMA	2026-02-02	i) Synopsis and date chart not filed. ii) Reference certificate not furnished. iii) Good ground certificate not furnished.
139	D-CRLMP/3292/2026	PRATAP CHANDRA MISHRA	2026-02-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  district mentioned at medical report does not match
140	D-CRLREV/873/2026	SOUMYA JYOTI BISWAL	2026-02-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Authentication fee due on the Copy of Trial Court Judgement C. Copy of ICC no-126/2006 not filed 2.C. Copy ICC-126/2006 not filed. 3. Being , Ground and Good ground not furnished.
141	D-BLAPL/3268/2026	RAMESH CHANDRA MAHARANA	2026-02-02	.Name Of The Filing Advocate Not In Capital Letters In The Petition
142	D-ABLAPL/3390/2026	RAGHUNATH SINGH	2026-02-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Details of Informant appearing in Synopsis, Para 1 and 2 be redacted. Resubmit for SR thereafter.
143	D-CRLMC/3212/2026	SOUBHAGYA KUMAR DASH	2026-02-02	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not correctly furnished in declaration.
144	D-CRLMP/3304/2026	SWAYANSHU SATYAPRAGYAN SWAIN	2026-02-02	1. Nomenclature not correctly furnished in Index and Reference certificate. 2. Page no.8 not legible. 3. Page nos. 7 8 9 and 13 not attested. 4. Petition not page marked.
145	D-WP(C)/4079/2026	LAXMIKANTA MOHANTY	2026-02-02	page nos. 20 26 43 45 49 and 50 partially neat.
146	D-WP(C)/4336/2026	BUDHIRAM DAS	2026-02-02	1. Page No-3 Repeated Twice In The Petition
147	D-BLAPL/3266/2026	MANOJ OJHA	2026-02-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Annexure 5 is not paginated properly
148	D-WPCRL/3316/2026	ALOK KUMAR MOHAPATRA	2026-02-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  PAGE NOS. 56 69 70 80 81 82 and 86 NOT LEGIBLE

149	D-WP(C)/3960/2026	SUBHADUTTA ROUTRAY	2026-02-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page Nos.90 91 92 Are Not Legible
150	D-WP(C)/4137/2026	PRASANTA KUMAR JOSHI	2026-02-02	1. H.C B.A M.W S Rs 50/- to be paid in V.Nama 2. Year of W.P.C not correctly mentioned in cause title ,affidavit and V.Nama.
151	D-WP(C)/3835/2026	SANJAY KUMAR PATRA	2026-02-02	1. Page nos. 5 and 6 not attested.
152	D- BLAPL/3241/2026	TUKUNA KUMAR MISHRA	2026-02-02	Annexure not properly mentioned in para-6 of the petition.
153	D- ABLAPL/3405/2026	SAILENDRA PATTNAIK	2026-02-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Name Of The Filing Advocate Not In Capital Letters In The Petition
154	D-MACA/4384/2026	ADAM ALI KHAN	2026-02-02	statutory deposit not made
155	D-MATA/4419/2026	SRINIVAS MOHANTY	2026-02-02	marital status of op not furnished
156	D- BLAPL/3236/2026	SOUMYA KANTA TRIPATHY	2026-02-02	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No. 2-6 partly legible.
157	D- CRLMA/3318/2026	JYOTIRMAYA SAHOO	2026-02-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
158	D- CRLREV/3064/2026	AMLAN SHAKTI PAUL	2026-02-02	1. C.copy of I.C.C. No -10/2023 not filed 2. Good ground certificate not furnished.
159	D- ABLAPL/3356/2026	JYOTIRMAYA SAHOO	2026-02-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
160	D-RSA/53447/2025	PRASANTA KUMAR TRIPATHY	2026-02-02	1.Put up for further S.R after disposal of the said I.As for computing the period of limitation

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 02-02-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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